

Annexure-I

Template for submitting Comments or Feedback

[Comments on each regulation or any other aspect of the Rating of Properties for Digital Connectivity Regulations, 2024 or rating manual may be stated in a fresh row. Comments should include justification and, wherever applicable, suggestions for modified or additional wordings.]

Name of the Commentator/ Organization: Madhu Sudan Sharma/Consumer Unity and Trust Society (CUTS)

S. No.	Regulation No./ Rating Manual reference / Subject	Comments/ Suggested modified wordings	Justification for Comments/ Suggestions
1	Section 2.8.5: New Section shall be added	Time bound assessment Cycle	The entire Digital connectivity Assessment and rating process shall be time bound and desirably be completed withing 3-4 months from the date of application admission from the property manager.
2	2.8.6 New section shall be added.	The cost effectiveness of the assessment process	The Digital connectivity assessment and rating process has to in a cost effective manner so that

			the rating of buildings becomes affordable in nature.
3.	4.22 Types of Property	In the category B more building types shall be added for clarity.	More property types such as preaching grounds or sabha sthals, exhibition grounds or entertainment buildings shall be added

NOTE:

1. Stakeholders may insert additional rows, as required.
2. Where a comment does not pertain to a specific regulation number or specific reference of rating manual, stakeholders may indicate the relevant subject, provision, or general comment in the "Regulation No./ Subject" column.
3. Stakeholders are encouraged to provide clear justification and, wherever feasible, suggested revised wording to facilitate examination of the comments.